

CORRIGENDUM NOTICE FOR RASTASHREE
 Due to unavoidable circumstances, the last date of Bid Submission for 08 Nos. (Eight) of e-Tenders bearing IDs 2023_ZPHD_493338_1, 2023_ZPHD_493338_4, 2023_ZPHD_493338_6 to 9, 2023_ZPHD_493338_11 & 2023_ZPHD_495075_1 is hereby extended to 11.04.2023 at 11:00am. Opening date of technical bid: 13.04.2023 at 11:30 hours.
 Sd/-
 Eo,Kolaghat Panchayat Samity, Purba Medinipur.

Office of The
Hooghly Zilla Parishad
P.O.-Chinsurah, Dist.-Hooghly
 NIT No. : **HGL/N-001/2023-24 & HGL/N-002/2023-24.** For details log on to "e-procurement" link under <https://wbtenders.gov.in> and <http://www.hooghlyzyp.org> Website. Sd/- District Engineer Hooghly Zilla Parishad

WBPPDC
E-TENDER NOTICE
TENDER FOR CIVIL WORK
 Tender No. **WBPPDCL/Godown/Civil/05/22-23, 2nd Call Dated: 05.04.2023. Tender ID 2023.PPDC/503696_1 Dt-10.04.2023.**
 E-Tender are invited for Civil Work. The details of NIT may be viewed & downloaded from the portals <http://wbtenders.gov.in> **BID SUBMISSION Last Date 24.04.2023. TIME 5.00 PM.** Details of NIT can be seen from our website www.wbppdcl.com **Procurement Deptt. W.B.P.P. Dev. Corp. Ltd. 1, B.T.M. SARANI, 2ND Floor, ILACO HOUSE, Kolkata-700001. Enquire Please-(033)40051683, 09883413250.**

RAMJIBONPUR MUNICIPALITY
NOTICE INVITING e-Tender
NIT No. - 01 Dated.-08.04.2023
 The Chairman, on behalf of the Board of Councillors of Ramjibonpur Municipality invites Tenders on Percentage-Rate-Basis by two bid system for the Construction of Concrete Road in different location in Ward No. 1 to 11, Construction of Boundary wall in Ward No-5&4, Renovation and Re-Construction of Boundary wall in Ward No-4 within Ramjibonpur Municipal area through electronic tendering (e-Tendering) from the enlisted contractor of Municipalities & reliable bonafied resourceful tenderers/Bidders.
Tender Ref. no.: WBMAD/ULB/RM/CM/NIT-01/2023-24
Tender ID : 2023_MAD_505867
 Last date & time for submission of bid through online is **25.04.2023 upto 1:00 P.M.** The details will be available on websites: www.wbtenders.gov.in (or) www.etender.wb.nic.in and Office Notice Board.
 Sd/- No. i.c.w Construction of Boundary wall has been withdrawn due to unavailability circumstances. **Corrigendum No. 01 dated-08.04.2023**
 Sd/-
Chairman, Pamjibonpur Municipality

PUBLIC NOTICE
 Notice is Hereby Given That The Share Certificate(S) No(S) 33504 For 2560 Ordinary Shares Bearing Distinctive 58126131-58126690 And Share Certificate(S) No (S) 99716 For 1280 Ordinary Shares Bearing Distinctive 2532492216-2532493495 of ITC Limited Standing In The Name(S) of Kalpana Jagdish Makhija and Sumesh Jagdish Makhija Has / Have Been Reported Lost/Stolen and That An Application For Issue Of Duplicate Certificate(S) In Respect Thereof Has Been Made To The Company's Investor Service Centre, ITC Limited 37, J L Nehru Road, Kolkata -700 071 To Whom Objection, If Any, Against Issuance of Such Duplicate Share Certificate(S) Should Be Made Within 15 Days From The Date Of Publication Of This Notice. The Public Are Cautioned Against Dealing In Any Manner With These Shares.
Kalpna Jagdish Makhija
Sumesh Jagdish Makhija
 [Name(s) of holder(s) / Applicant(s)]
 Place : Kolkata
 Date : 10/04/2023

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR QUADPRO INFOSOFT PRIVATE LIMITED OPERATING IN IT SERVICE INDUSTRY AT KOLKATA, WEST BENGAL (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Quadpro Infosoft Private Limited CIN : U72200WB2012PTC181975 ROC - Kolkata
2. Address of the registered office	R/o: 893/1, Kalkapur Road, Kolkata, West Bengal - 700099 INDIA
3. URL of website	Not Maintained
4. Details of place where majority of fixed assets are located	R/o:893/1, Kalkapur Road, Kolkata, West Bengal - 700099 INDIA
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Please mail at : cirp.quadpro@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	No minimum net-worth criteria for Prospective Resolution Applicant but the applicant shall not be ineligible under Section 29A of IBC 2016
10. Last date for receipt of expression of interest	25th April, 2023
11. Date of issue of provisional list of prospective resolution applicants	05th May, 2023
12. Last date for submission of objections to provisional list	10th May, 2023
13. Process email ID to submit EOI	cirp.quadpro@gmail.com

For, Quadpro Infosoft Private Limited (In CIRP)
 Sd/-
CA Virendra Maurya
 Resolution Professional
 Reg. No. -IBBI/PA-001/IP-P02627/2021-2022/14022
 Registered Add: A - 205, Shyam Villa, Opp. Silver Star Complex, Chandlodiya, Ahmedabad, Gujarat - 382481 Communication Add: B-1002, Mondeal Square, Nr. Prahladnagar Garden, S G Highway, Ahmedabad, Gujarat, 380015

Date: 10.04.2023
 Place: Ahmedabad

NOTICE
 This is information for all Public at large that my client Maika Chatterjee S/o Souren Chatterjee of Vill. PO Amaran P.S Bhatar, Dist- Purba Bardhaman has purchased a land measuring an area 4.2 decimals comprising RS Plot No 1323 LR Plot No 3316 of Mouza Ichhalabad, J.L. No 75 within Baikunthapur 2 No Gram Panchayat by a Registered Deed of sale being 888 for the year 2021, registered at ADSR Burdwan. That my client misplace the Chain Deed no 2788 of 2002 Which was purchased by Anuva Hui & Samalendu Hui registered at ADSR Burdwan. My client also lodge a General Dairi before Burdwan Police Station 690 dated 11/03/2023. If any one has any claim regarding aforesaid Original Deed / Property or find aforesaid Original title deed, he or she may contract with undersigned me with proof of evidence in support of his/ her claim within 7 days from the date of Publication of this notice hereof, wafter expiry of 7 days no claim of any nature whatsoever shall be entertained.
Sd/- Tapas Sinha (Advocate)
Room No 8, Vidyasagar
Kaksha, Burdwan Court
Mob No 9333955738

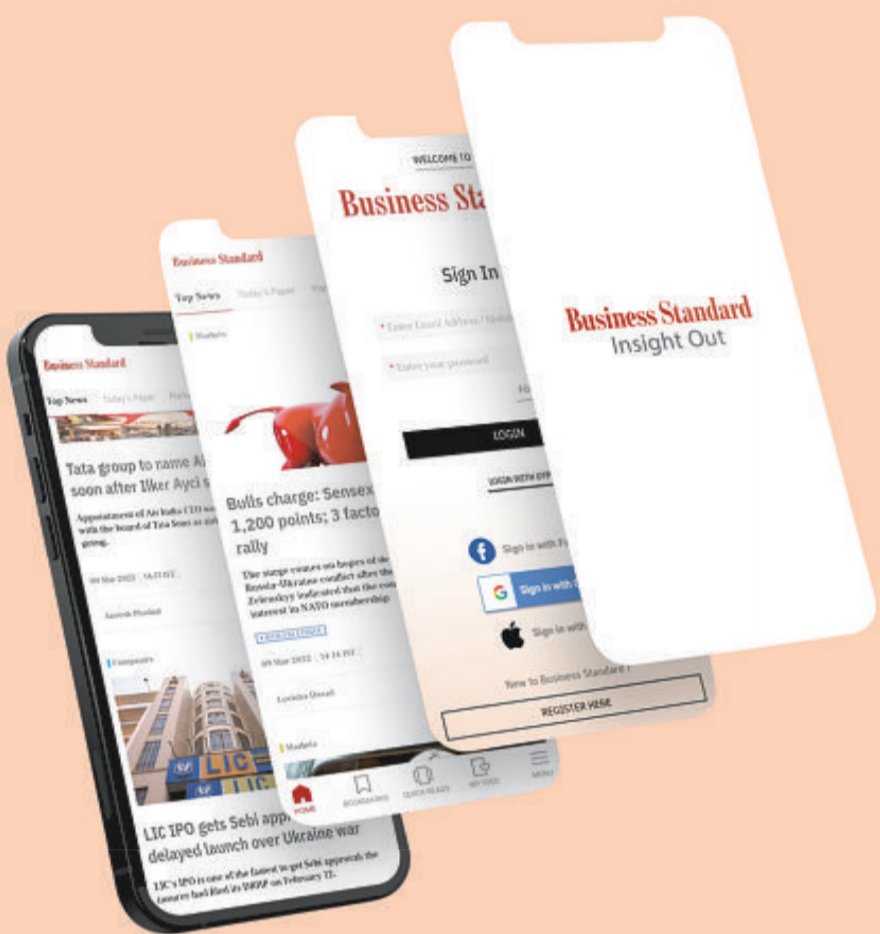
Fullerton India
Fullerton India Credit Company Limited
 Corporate Office: Supreme Business Park, Floors 5 & 6, B Wing, Powai, Mumbai 400 076
POSSESSION NOTICE (For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)

Whereas the undersigned being the authorized officer of **Fullerton India Credit Company Limited**, Having its registered office at Megh Towers, 3rd Floor, Old No. 307, New No. 165, Poonamallee High Road Maduravoyal, Chennai, Tamil Nadu-600095 and corporate office at Floor 5 & 6, B Wing, Supreme IT Park, Supreme City, Behind Lake Castle, Powai, Mumbai 400 076, under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice. The following borrowers having failed to repay the amount, notice is hereby given to the following borrowers and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereunder:

Name of the Borrower/Co-Borrowers /Guarantors & Loan Account Number	Demand Notice Date / Amount	Description Of Immovable Property / Properties Mortgaged	Date of Possession / Type of possession
1. R GARMENTS, 2. TALEB ALI MOLLA, 3. MUSLIMA BIBI LOAN ACCOUNT NO.186301310362423	25-01-2023 Rs. 24,79,883/- (RUPEES Twenty Four Lakhs Seventy Nine Thousand Eight Hundred Eighty Three ONLY)	ALL THAT LAND MEASURING ABOUT 03 SATAKS TOGETHER WITH STRUCTURE STANDING THEREON FORMING PART OF R.S. & L.R. DAG NO.302 UNDER R.S.KHATIAN NO.1298 CORRESPONDING TO KHANDA KHATIAN NO.2445 CORRESPONDING TO L.R.KHATIAN NO.281 J.L. NO.198 IN MOUZA JUGDIA UNDER P.S.MOGRAHAT IN THE DISTRICT SOUTH 24 PARGANAS WITHIN THE LIMITS OF JUGDIA GRAM PANCHAYAT.	06.04.2023 Symbolic
1. GANESH SHAW 2. PUTUL SHAW LOAN ACCOUNT NO.186301310058554	30-01-2023 Rs. 20,32,403/- (RUPEES Twenty Lakhs Thirty Two Thousand Four Hundred Three ONLY)	ALL THAT LAND MEASURING ABOUT 01 COTTAH 15 SQ.FT. TOGETHER WITH 3 STORIED BUILDING TOTAL MEASURING ABOUT 1500 SQ.FT STANDING THEREON FORMING PART OF R.S & L.R. DAG NO.2953 UNDER R.S. KHATIAN NO.2002 AND L.R. KHATIAN NO.8296 IN MOUZA BALTIKURI UNDER P.S. LILUAH IN THE DISTRICT HOWRAH WITHIN THE LIMITS OF HOWRAH MUNICIPAL CORPORATION.	05.04.2023 Symbolic
1. M/S NET WORLD, 2. SOMA BASU, 3. KIRIT BASU, LOAN ACCOUNT NO.186321310512548	25-01-2023 Rs. 21,60,900/- (RUPEES Twenty One Lakhs Sixty Thousand Nine Hundred ONLY)	ALL THAT SHOP ROOM MEASURING ABOUT 252 SQ.FT (SUPER BUILT UP AREA) ON THE GROUND FLOOR (SOUTHERN SIDE) OF THE BUILDING BUILT AND CONSTRUCTED AT OR UPON THE PLOT OF LAND MEASURING ABOUT 08 COTTAHS.03 CHITTAKS AND 32 SQ.FT FORMING PART OF C.S. PLOT NO.1559 CORRESPONDING TO R.S.PLOT NO.1947 UNDER R.S KHATIAN NO.1296 J.L.NO.83 IN MOUZA NOAPARA UNDER P.S.BARASAT IN THE DISTRICT NORTH 24 PARGANAS PRESENTLY KNOWN AND NUMBERED AS MUNICIPAL HOLDING NO.2452/10,PIONEER PARK(AS PER TAX) UNDER MUNICIPAL WARD NO.10 WITHIN THE LIMITS OF BARASAT MUNICIPALITY.	06.04.2023 Symbolic
1. ROY PHARMACY 2. PARIMAL ROY 3. SUMITA ROY LOAN ACCOUNT NO. 186321310605967& 186321310720454	27-01-2023 Rs. 23,88,444/- (RUPEES Twenty Three Lakhs Eighty Eight Thousand Four Hundred Forty Four ONLY)	ALL THAT LAND MEASURING ABOUT 01 COTTAH 04 CHITTAKS and 35 SQ.FT. OUT OF 03 COTTAH AND 01 CHITTAK TOGETHER WITH ONE STORIED BUILDING MEASURING ABOUT 426 SQ.FT. STANDING THEREON FORMING PART OF DAG NO.3247 UNDER KHATIAN NO.672,J.L.NO.13 IN MOUZA KASBA UNDER P.S. KASBA IN THE DISTRICT SOUTH 24 PARGANAS PRESENTLY KNOWN AND NUMBERED AS MUNICIPAL PREMISES NO.203 RAJDANGA SCHOOL ROAD (AS PER DEED) AND MUNICIPAL PREMISES NO.203/1, RAJDANGA SCHOOL ROAD (AS PER TAX RECEIPT) UNDER MUNICIPAL WARD NO.107 WITHIN THE LIMITS OF KOLKATA MUNICIPAL CORPORATION.	06.04.2023 Symbolic

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Fullerton India Credit Company Limited for an amount mentioned herein above and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.
 Date : 10.04.2023.
 Sd/- Authorised Officer
 Fullerton India Credit Company Limited
 Place: Kolkata

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